

**IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr.M.P. No. 297 of 2021**

Shanti Devi & Ors. Petitioners
Versus
The State of Jharkhand & Anr. Opposite Parties

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI

For the Petitioner : Mr. Arun Kumar, Advocate
For the State : Mr. Manoj Kumar No. 3, G.P.-II.
For the O.P. No. 2 : Mr. Zaid Ahmed, Advocate.

06/ 09.09.2021 This petition has been heard through Video Conferencing in view of the guidelines of the High Court taking into account the situation arising due to COVID-19 pandemic.

With the consent of the parties, put up this matter on 21.09.2021.

(Sanjay Kumar Dwivedi, J.)

Amitesh/-